

B
SLP(Crl.)No. 3254 OF 2004

ITEM No.47

Court No. 6

SECTION II
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 3254/2004

(From the judgement and order dated 07/01/2004 in CRR 2130/2002
of The HIGH COURT OF CALCUTTA)

NETAI DUTTA

Petitioner (s)

VERSUS

STATE OF WEST BENGAL
(With Appln(s). for stay)

Respondent (s)

With SLP(Crl.)No.4850/2004 - (With appln.(s) for exemption from
filing O.T. and stay and office report)

Date: 17/01/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner (s)Mr. Arun Jaitley, Sr.Adv.
Ms. Radha Rangaswamy, Adv.
Ms. Bharti Tyagi, Adv.

For Respondent (s)Mr. Tapash Ray, Sr.Adv.
Mr. Satish Vig, Adv.

UPON hearing counsel the Court made the following
O R D E R

At the request of the learned Senior counsel for the respondent-State, the matters are adjourn
ed for four weeks.

Sarita

(Veera Verma)
Court Master